<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 155 OF 2017

Dated: 29th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: North Bihar Power Distribution Company Ltd. Vs.		 Appellant(s)
Bihar Electricity Regulatory Commission		 Respondent(s)
Counsel for the Appellant(s) :	Mr. M.G. Ramachandran Ms. Anushree Bardhan Ms. Ranjitha Ramachandran	
Counsel for the Respondent(s) :	Mr. Buddy A. Ranganathan Mr. Raunak Jain Mr. Vishvendra Tomar Ms. Stuti Krishan for R-1	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>30.08.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/js